

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	63,97,00,643.41	2	63,97,00,643.41	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,53,72,273/-	1	4,53,72,273/-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	2	23,79,868	2	23,79,868	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		5	68,74,52,784.41	5	68,74,52,784.41					

Annexure – 3

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	25.01.2022	51,01,82,381.41/-	51,01,82,381.41/-	Secured	51,01,82,381.41/-	51,01,82,381.41/-	No	74.47	-	-	-	-	
2	Muthoot Fincorp Limited	31.01.2022 and 04.02.2022	12,95,18,262/-	12,95,18,262/-	Secured	12,95,18,262/-	12,95,18,262/-	No	18.91	-	-	-	-	

Annexure – 4

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	The Repatriates Co-Op Finance & Development Bank Ltd.	27.01.2022	4,53,72,273/-	4,53,72,273/-	Unsecured	-	No	6.62	-	-	-	-

Annexure – 7

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Employees Provident Fund Organisation	Ministry of Labour and Employment	27.01.2022	19,01,439/-	19,01,439/-	Statutory dues	No	-	-	-	-	-	
2	Commercial Tax Department - State Tax Officer	Commercial tax Department	25.01.2022	4,78,429/-	4,78,429/-	Statutory dues	No	-	-	-	-	-	

